NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 17

IA 1883/2024 In C.P. (IB)/300(MB)2023

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **09.07.2024**

NAME OF THE PARTIES: MICRO CAPITALS PRIVATE LIMITED V/s AARYA EQUITY (INDIA) PRIVATE LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 1883/2024

1. Mr. Amit Tungare, Advocate appeared for the Applicant.
2. Ms. Supriya Nair, Advocate appeared for the Respondent no. 1.
3. Mr. Rayendra P. Singh, Advocate appeared for the Respondent no. 2.
4. Learned Counsel for the Respondent no. 1 appears and submits that they resigned somewhere in the year 2022 and has provided information, to the extent available, to the RP.
5. Learned Counsel for the Respondent no. 3 seeks time to place on record Vakalatnama. Time granted.
6. Respondent no. 2 & 3 are directed to appear in person on the next date of hearing.
7. List this IA on **30.07.2024** for hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna